

| 1 | 2 | 3 |
|-----|-----------|---------------|
| 312 | Baghpat | Uttar Pradesh |
| 313 | Kashipur | Uttarakhand |
| 314 | Ramnagar | Uttarakhand |
| 315 | Roorkee | Uttarakhand |
| 316 | Haridwar | Uttarakhand |
| 317 | Rudrapur | Uttarakhand |
| 318 | Haldwani | Uttarakhand |
| 319 | Kathgodam | Uttarakhand |
| 320 | Dehradun | Uttarakhand |
| 321 | Rishikesh | Uttarakhand |
| 322 | Kharagpur | West Bengal |
| 323 | Medinipur | West Bengal |
| 324 | Tamlk | West Bengal |
| 325 | Kaora | West Bengal |
| 326 | Alipur | West Bengal |
| 327 | Kolkata | West Bengal |
| 328 | Haldia | West Bengal |
| 329 | Bankura | West Bengal |
| 330 | Asansol | West Bengal |
| 331 | Durgapur | West Bengal |

Irregularities committed by empanelled private hospitals

†*353. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry is aware of the fact that various kinds of

†Original notice of the question was received in Hindi.

irregularities are being committed in the private hospitals included in the panel of Central Government;

(b) whether the Ministry is also aware of the fact that private hospitals are extracting crores of rupees from Government by declaring patients who pass away during the treatment, as alive for many days;

(c) whether any mechanism would be put in place for ascertaining the actual time of death of the patients who die during the treatment; and

(d) if not, the manner in which such wrong practices prevailing in the empanelled hospitals would be curbed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Various cases of deficiency in services like denial of credit facility in emergency cases, overcharging, dishonouring the permission letter issued by the competent authorities etc., have been received against the private hospitals empanelled under Central Government Health Scheme (CGHS) and appropriate action against them has been taken in such cases for violation of the terms and conditions of empanelment.

(b) to (d) There is no such case on record. The high value bills of hospitals are thoroughly scrutinized in consultation with experts, as and when required.

Decrease in domestic air traffic at Mumbai and Delhi

354. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Mumbai and Delhi's share in domestic air traffic has decreased;

(b) if so, the comparative details thereof for the last three years as compared with Hyderabad and the reasons therefor; and

(c) the steps being taken to improve the domestic air traffic share of these cities in future?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) The domestic passenger traffic handled at CSI Airport, Mumbai and IGI Airport, Delhi during the first nine months of the current financial year 2013-14 was higher as compared to the same period in 2012-13. Details of domestic passenger traffic handled